



\$~11 to 22

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **ITA 188/2006**  
COMMISSIONER OF INCOME TAX DEL ..... Appellant  
versus  
RAMESH CHANDRA SABHARWAL ..... Respondent

12

+ **ITA 1449/2006**  
COMMISSIONER OF INCOME TAX ..... Appellant  
versus  
RAMESH CHANDER SABHARWAL ..... Respondent

13

+ **ITA 746/2008**  
RAMESH CHANDER SABHARWAL ..... Appellant  
versus  
COMMISSIONER OF INCOME TAX DELHI VIII ..... Respondent

14

+ **ITA 747/2008**  
RAMESH CHANDER SABHARWAL ..... Appellant  
versus  
COMMISSIONER OF INCOME TAX VII ..... Respondent

15

+ **ITA 748/2008**  
RAMESH CHANDER SABHARWAL ..... Appellant  
versus  
COMMISSIONER OF INCOME TAX VIII ..... Respondent

16

+ **ITA 749/2008**  
RAMESH CHANDER SABHARWAL ..... Appellant  
versus  
COMMISSIONER OF INCOME TAX VIII ..... Respondent

17

+ **ITA 771/2008**  
RAMESH CHANDER SABHARWAL ..... Appellant  
versus  
COMMISSIONER OF INCOME TAX VIII ..... Respondent

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+ **ITA 776/2008**  
RAMESH CHANDER SABHARWAL ..... Appellant  
versus



- 19 COMMISSIONER OF INCOME TAX VIII ..... Respondent  
+ **ITA 785/2008**  
RAMESH CHANDER SABHARWAL ..... Appellant  
versus  
COMMISSIONER OF INCOMET AX VIII ..... Respondent  
20 **ITA 790/2008**  
RAMESH CHANDER SABHARWAL ..... Appellant  
versus  
COMMISSIONER OF INCOME TAX ..... Respondent  
21 **ITA 799/2008**  
RAMESH CHANDER SABHARWAL ..... Appellant  
versus  
COMMISSIONER OF INCOME TAX VIII ..... Respondent  
22 **ITA 800/2008**  
RAMESH CHANDER SABHARWAL ..... Appellant  
versus  
COMMISSIONER OF INCOME TAX VIII DELHI ..... Respondent
- Present:** Ms.Kavita Jha and Mr.Vaibhav Kulkarni, Advocates for appellant in Item Nos.13 to 22 and for respondent in Item Nos.11 & 12.  
Mr.Asheesh Jain, Sr. Standing Counsel, ITD for appellant in Item Nos.11 & 12 and for respondent in Items Nos.13 to 22.

**CORAM:**

**HON'BLE MR. JUSTICE S. RAVINDRA BHAT**

**HON'BLE MR. JUSTICE A. K. CHAWLA**

**ORDER**

% **04.10.2018**

At request of the learned counsel for the respondent, list on 08<sup>th</sup> October, 2018 onwards at the end of list along with ITA Nos.757/2008, 774/2008, 819/2008 & 876/2008.

**S. RAVINDRA BHAT, J**

**A. K. CHAWLA, J**

**OCTOBER 04, 2018/ssc**